

**Annexure-2**

**Name of the corporate debtor:** SHREE GANGOUR FOODS JAIPUR LLP ;

**Date of commencement of liquidation:** 24<sup>th</sup> Mar 2026;

**List of stakeholders as on:** 23<sup>rd</sup> May 2026

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Ms. Sangeeta Ajmera, Prop. M/s The Manpower	23.06.2022	21,68,174		Operational Creditor	-	NA	NA	91.78%	-	-	-	21,68,174	Deemed claim as per Regulation 12(2)(c) of Liquidation Regulations 2016 however pending for clarification documents sought for